

**ANNEXURE-7**

**Shree Sai Smelters India Limited**

**List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.  
 Category: List of Operational creditors (Government Dues); Date of Commencement of CIRP: 30-09-2022; List of Creditors as on 21-10-2022**

S.No	Details of Claimant		Details of claim received		Details of claim admitted						Amount of claim under verification	Amount of claim not admitted	Amount of any mutual dues, that may be set-off	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	(Amount in ₹) Remains, if any	
	Department	Government	Date of Receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security Interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable									
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